

(c) A unit of the Health Physics Division is monitoring the radiological safety status in all the operating plants of Indian Rare Earths Limited. They sent periodic reports to the Safety Review Committee for operating Plants constituted by the Atomic Energy Regulatory Board. The safety stipulations of AFRB are enforced scrupulously by inspecting the plants, reviewing the reports and sending appropriate directives. These steps ensure radiological safety in the plants.

[*Translation*]

**Allotment of Industrial Plots by
D.S.I.D.C.**

6769. SHRI B.L. SHARMA PREM: Will the PRIME MINISTER be pleased to state:

(a) whether Delhi State Industrial Development Corporation has acquired land for industrial units in villages Moregardh, Shahpur, Narela and Kuraini;

(b) whether the Government have allotted an industrial plot to each displaced farmer;

(c) whether the Government have provided job facility in D.S.I.D.C. to the persons belonging to the family of displaced farmers; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) According to Delhi Administration, land forming parts of villages Bhorgarh, Shahpur Garihi, Kureni and Tigri was acquired by Delhi Administration and placed at the disposal of Delhi State Industrial Development Corporation for development of Industrial Complex.

(b) As per the policy approved by Delhi Administration regarding allotment of plots, in Narela Industrial complex, one member

each of displaced family whose lands have been acquired for development of industrial estates is to be compensated through allotment of non-industrial commercial space like kiosks, etc. at reserved prices.

(c) and (d). In view of the reply to Part (b) above, the question does not arise.

Raw material for Paper Industry

6770. SHRI RAM LAKHAN SINGH YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether paper industry has not been utilising its full capacity due to shortage of raw material;

(b) if so, the reasons therefor; and

(c) the steps being taken by the Government to meet the requirement thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) Inadequate supply of raw materials is one of the problems being faced by paper industry.

(b) and (c). On account of National Forest Policy, the supply of forest based raw material is dwindling. Therefore, import of wood pulp and waste paper has been allowed under OGL at low rate of custom duty. Government also encourages the use of agricultural residues, bagasse and other non-conventional raw materials. Paper units based on minimum 75% pulp from bagasse, agricultural residues and other non-conventional raw materials are exempt from licensing as per the new Industrial Policy.

[*English*]

Amendment of Indian Patents Act

6771. SHRI MORESHWAR SAVE: Will the PRIME MINISTER be pleased to state: